

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.202  
**CA(CAA)/24(AHM)2024**

**Proceedings under Section 230-232 of Co.Act,2013**

**IN THE MATTER OF:**

Alps Technologies Private Limited  
Travo Enterprises Private Limited  
Trio Elevators Co (India) Private Limited

.....**Applicant**

.....**Respondent**

**Order delivered on: 25/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Parth Contractor, Adv. . for Mr. Pranjal Buch, Adv  
For the Respondent :

**ORDER**

Heard, learned counsel for the applicant.

List for final hearing on 08.08.2024

**-sd-**

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**-sd-**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**